

made in the Allocation of Business Rules by which these notifications are not required to be sent to the Ministry of Law. The Ministry of Law has approved the standard formats of various notifications keeping in view the similar nature of the notifications of Land Acquisition.

- e. To expedite the construction of RGBs an officer of the Railways has been posted to NHAI to coordinate with Ministry of Railways. MOU has also been signed with M/s. IRCON for construction of some of the RGBs.
- f. Action has been taken against non performing contractors and they are not allowed to bid for future projects unless they improve the performance in existing contracts.
- g. The Terminated contracts have been re-awarded.

Pending of NHs projects due to objection by forest department

†2069. SHRI MOTILAL VORA:

SHRI SATYAVRAT CHATURVEDI:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether it is a fact that a stretch of 9000 km. out of sanctioned road projects of 30,000 km. National Highways, is pending due to land dispute/approval from Forest Department etc.;

(b) the States for which 30,000 km. National Highways was sanctioned;

(c) the States where the work has been started;

(d) the States where the construction work of National Highways has not yet been started due to objection raised by Forest and Environment Department; and

(e) the number of meetings and the rank of officers with whom the meetings were held with the concerned States during the last one year?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI R.P.N. SINGH): (a) No Sir. An aggregate length of 1074 km is affected due to delay in land acquisition/pending forest clearance out of sanctioned road projects.

(b) and (c) National Highway projects are sanctioned under National Highways Development Project (NHDP) in 21 States namely, Andhra Pradesh, Assam, Bihar, Chhattisgarh, Delhi, Jharkhand, Goa, Gujarat, Haryana, Himachal Pradesh, Jammu and Kashmir, Karnataka, Kerala, Madhya Pradesh, Maharashtra, Orissa, Punjab, Rajasthan, Tamil Nadu, Uttar Pradesh and West Bengal wherein construction works have been started.

(d) There is no State where the construction work has not yet started due to objection raised by Ministry of Environment and Forest. However, the construction work has been affected in small sections of certain stretches due to pending clearance from Ministry of Environment and Forest/Hon'ble Supreme Court in the States of Assam, Maharashtra and Uttar Pradesh.

† Original notice of the question was received in Hindi.

(e) Several meetings have been held with officers like District Forest Officer, Conservator of Forest, Chief wild life warden. Nodal officer, Secretary (Forest), Chief Secretary of concerned States and Regional and Head Quarter officers of Ministry of Environment and Forest etc.

Reconstruction of Delhi-Jaipur NH

†2070. SHRI RAJ MOHINDER SINGH MAJITHA:

SHRI SHIVANAND TIWARI:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether it is a fact that reconstruction of Delhi-Jaipur National Highway was carried out by a joint venture of Government and private sector;

(b) if so, the total amount finally incurred on this project and the extent to which it exceeded or was less than the construction cost estimated initially;

(c) whether toll tax is being collected from the road-users on the above mentioned highway; and

(d) if so, the rates of toll-tax being collected from private vehicles and commercial vehicles in June, 2009?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI R.P.N. SINGH): (a) and (b) No sir. However, the work for widening to 6-lane has commenced under Public Private Partnership (PPP) mode in Gurgaon - Kotputli - Jaipur section of NH-8 from April, 2009. The expenditure of construction shall be borne by the Concessionaire.

(c) and (d) Yes Sir. The rates of toll being collected in June, 2009 for various categories of vehicles at all the plazas of Delhi - Jaipur section are given in the statement.

Statement

Details regarding toll collection at different toll tax collection centres (Plaza)

Sl.No.	Toll Tax Collection Centres (Plaza)	Toll being charged from different Category of Vehicles as in June, 2009 (Amount in Rupees)			
		Car/Jeep/Van	Light Commercial	Bus / Truck Vehicles	Multi Axle Vehicle (>2 Axle) [Heavy Commercial Vehicles/Earth Moving Equipment]
1	2	3	4	5	6
1	Delhi-Haryana Border	18	26	54	54
2	Khedkiddla	11	22	45	45

† Original notice of the question was received in Hindi.